

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 102
CA No. 21/JPR/2022
CA No. 22/JPR/2022
CP No. 23/241-242-244/JPR/2021
Under Section 241-242-244 of
Companies Act, 2013**

In the matter of:

Jugal Kishore Parihar & Ors.

...Petitioners

Versus

Rajhans Industries Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 12.07.2024.

Therefore, the matter is reposted to 17.09.2024.


(Prabhu Dayal Sewda)
Court Officer

July 12, 2024